

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP. No.480/2016

SECTION: UNDER SECTIONS 391 & 394 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Capital Electrotech Ltd. & Ors.

..... ..Petitioner

V/s

.....Respondent

Coram:

Order delivered on 11.08.2017


R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : -

ORDER

Due to paucity of time arising out of the Special Bench sitting, the matter was not able to be taken up. The matter is posted for hearing on 16.8.2017.

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(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
11.8.2017